

**MINUTES OF THE MEETING NO.11 (2022-23) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 22.02.2023 AT 03:00 PM, UDYOG BHAWAN, NEW DELHI**

Meeting No.11 (2022-23) of EXIM Facilitation Committee (EFC) held in hybrid mode under the Chairmanship of Dr. Sunil Kumar Bansal, Addl. DGFT at 03:00 PM on 22.02.2023, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following member attended the meeting:-

- i. Shri Virendra Kumar Sharma, Deputy Director (Trade), DoAHD
- ii. Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
- iii. Dr Dilip Kumar Srivastava, Assistant Commissioner, DoA&FW
- iv. Shri Himanshu Pandit, Technical Expert, Department of Atomic Energy.
- v. Mr. Dheeraj Kumar, Deputy Secretary, Ministry of Mines
- vi. A representative from Central Silk Board

In attendance:

- i. Shri Tirumala Venkatesh K, Joint DGFT
- ii. Shri S.K. Mohapatra , Joint DGFT
- iii. Smt. Pratibha Kumari, Deputy DGFT

3. Altogether 165 applications were considered by the EFC, out of which 27 cases were approved including 3 cases on post facto basis, 32 cases were rejected & closed and remaining 106 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

**DEPTT. OF AGRICULTURE AND FARMERS WELFARE (DoA&FW) (Seed & Trade Cases)**

| S. No. | Name of the Firm | File No.                 | Item Description                                                                                                                                                                                                                                                                                                                                     | Date of receipt of application | Decision of EFC / remark                                                                                        |
|--------|------------------|--------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|-----------------------------------------------------------------------------------------------------------------|
| 1      | SRI FORESTRY SAI | HQRXEXLAPPLY00186040AM22 | a.Acacia mangium Seeds<br>b. Grevillea robusta Seeds<br>c.Pterocarpus Santalinus<br>d. Santalum Album Seeds<br>e. Tectonal Grandis (Teak) Seeds<br>f. Dalbergia spp Seeds<br>g. Mahogani Seeds<br>h. Pongamia Pinnata Seeds<br>i. Jacaranda Seeds<br>j. Mimusops spp (spanich cherry) Seeds<br>k. Eucalyptus camaldulensis Seeds<br>l. Caryota Seeds | 17.09.2021                     | <b>Rejected &amp; closed.</b> As per DoA&FW, firm is non-responsive to the deficiency letters issued by DoA&FW. |
| 2      | SRI FORESTRY SAI | HQRXEXLAPPLY00186042AM22 | a.Tectonal Grandis (Teak) Seeds<br>b. Santalum Album Seeds<br>c. Pterocarpus Santalinus                                                                                                                                                                                                                                                              | 17.09.2021                     | <b>Rejected &amp; closed.</b> As per DoA&FW, firm is non-responsive to the deficiency letters issued by DoA&FW. |

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| 3  | SRI FORESTRY SAI                   | HQRXEXLAPPLY00405982AM22 | Forest seeds                                   | 29.03.2022 | <b>Rejected &amp; closed.</b> As per DoA&FW, firm is non-responsive to the deficiency letters issued by DoA&FW.                                                                                                                                                                                                                                                                                                                                                                                                             |
| 4  | PASHUPATINATH ENTERPRISES          | HQRXEXLAPPLY00000030AM23 | Non Basmati Rice Paddy Other than seed quality | 07.04.2022 | <b>Rejected &amp; closed.</b> As per DoA&FW, firm is non-responsive to the deficiency letters issued by DoA&FW.                                                                                                                                                                                                                                                                                                                                                                                                             |
| 5  | HARIDAS NANJI AND SONS             | HQRXEXLAPPLY00000250AM23 | Safflower Petals                               | 19.05.2022 | <b>Deferred</b> due to want of comments / NOC from DoA&FW (Trade Div).                                                                                                                                                                                                                                                                                                                                                                                                                                                      |
| 6. | BABA Bhole BHANDARI TRADERS        | HQRXEXLAPPLY00000311AM23 | Non Basmati Rice Paddy Other than seed quality | 03.06.2022 | <p><b>Deferred</b> due to non - furnishing of affidavit by the firm(as prescribed in Trade Notice No. 35 dated 25.10.2018).</p> <p>The application was approved on ex-post facto basis in EFC meeting no. 07 dated 18.10.2022 on the basis of comments/ NOC received from DoA&amp;FW vide O.M No 1-79/2020.S.D.IV(P)(Item No. 1) dated 13.10.2022 for export of 10000 MTs Non Basmati Rice Paddy (other than seed quality) to Nepal by M/s Baba Bhole Bhandari Traders.</p> <p>Export authorization is yet to be issued</p> |
| 7. | AURINKO HEALTHCARE PRIVATE LIMITED | HQRXEXLAPPLY00000426AM23 | NUX VOMICA                                     | 28.06.2022 | <b>Deferred</b> due to want of comments / NOC from DoA&FW(Trade Division). As desired by seed division, application was forwarded to trade division by email dated 19.10.2022.                                                                                                                                                                                                                                                                                                                                              |

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| 8.  | MAINAAM<br>GARDEN                                      | HQRXEXLAPPLY000<br>01708AM23 | live plants                                                                                                                                                                                             | 29.08.2022 | <b>Deferred</b> due to want of comments / NOC from DoA&FW.<br><br>DoA&FW will obtain comments from EP & horticulture department in this case. |
| 9.  | PATEL SEED<br>COMPANY                                  | HQRXEXLAPPLY000<br>01805AM23 | ONION SEED                                                                                                                                                                                              | 15.09.2022 | <b>Rejected &amp; closed.</b> As per DoA&FW, firm is non-responsive for applying to DoA&FW in their prescribed proforma.                      |
| 10. | PATEL SEED<br>COMPANY                                  | HQRXEXLAPPLY000<br>01810AM23 | ONION SEED                                                                                                                                                                                              | 15.09.2022 | <b>Rejected &amp; closed.</b> As per DoA&FW, firm is non-responsive for applying to DoA&FW in their prescribed proforma.                      |
| 11. | PATEL SEED<br>COMPANY                                  | HQRXEXLAPPLY000<br>01811AM23 | ONION SEED                                                                                                                                                                                              | 15.09.2022 | <b>Rejected &amp; closed.</b> As per DoA&FW, firm is non-responsive for applying to DoA&FW in their prescribed proforma.                      |
| 12. | R. J.<br>INTERNATIONAL                                 | HQRXEXLAPPLY000<br>01814AM23 | CASHEW NUT SEEDLING                                                                                                                                                                                     | 16.09.2022 | <b>Deferred</b> due to want of comments / NOC from DoA&FW. DoA&FW will obtain comments from EP & horticulture department in this case.        |
| 13. | CHEERAKUZH<br>AGRO<br>DEVELOPERS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY000<br>01876AM23 | Lychee (Litchi Chinensis)<br><br>Asokha Pendulum (Saraca asoca)<br><br>Fig (Ficus Carica)<br><br>Jack Fruit (Artocarpus heterophyllus)<br><br>Jamun (Syzygium Cumini)<br><br>Bilumbi (Averrhoa bilimbi) | 26.09.2022 | <b>Deferred</b> due to want of comments / NOC from DoA&FW. DoA&FW will obtain comments from EP & horticulture department in this case.        |

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|     |                         |                              | Bread Fruit (Artocarpus<br>altalis)<br><br>Mango Varieties (Mangifera<br>Indica)<br><br>Lemon Varieties (Citrus<br>Limon)<br><br>Orange (Citrus x Sinensis)<br><br>Tamarind (Tamarindus<br>indica)                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |            |                                                                                                                                                       |
| 14. | NATIONAL ROSE<br>GARDEN | HQRXEXLAPPLY000<br>01880AM23 | LYCHEE MARY GOLD<br>(Veitchia merrillii)<br><br>LYCHEE MARY GOLD<br>(Veitchia merrillii)<br><br>RAMBUTAN (Nephrolepis<br>exaltata)<br><br>MANGO (Mangifera Indica)<br><br>MANGO (Mangifera Indica)<br><br>MANGO (Mangifera Indica)<br><br>VELVET APPLE (Diospyros<br>blancol)<br><br>WATER APPLE (Syzygium<br>samarangense)<br><br>NJAVEL (Syzygium cumini)<br><br>RAMAPPLE (Annona<br>squamosa samarangense)<br><br>ALL SPICE ( Pimenta<br>racemose)<br><br>JACK GUMLESS (Artocarpus<br>heterophyllus)<br><br>BILIMBI (Averrhoa bilimbi)<br><br>AVACADO (Persea americana)<br><br>MALAYALAN APPLE<br>(Syzyglum samarangense)<br><br>JACK (Artocarpus<br>heterophyllus) | 27.09.2022 | <b>Deferred</b> due to want of<br>comments / NOC from<br>DoA&FW. DoA&FW will<br>obtain comments from EP &<br>horticulture department in<br>this case. |

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| 15. | TANEJA SEEDS CORPORATION | HQRXEXLAPPLY000<br>01887AM23    | onion seeds nasik red n53 and Bombay red                                         | 27.09.2022 | <p><b>Approved</b> on the basis of Comments /NOC received from D/o A&amp;FW vide O.M No. 1-155/2022-SD.IV(275TH EXIM-Export-29) dated 04.07.2022 export of 1,30,000 Kgs. onion seeds nasik red n53 and Bombay red Afghanistan, Dubai, Bangladesh and Africa by M/s TANEJA SEEDS CORPORATION.</p> <p>Above permission will be valid for one year from the date of issuance of the letter. The firm shall report to the Seed Division about the actual quantity of seeds exported against the recommendation.</p> |
| 16. | COTTONWOOD               | HQRXEXLAPPLY000<br>01921AM23    | LIVE PLANTS, TREE PELTOPHORUM INERME, ZIZIPHUS SPINACHRISTII, HIBISCUS TILIACEUS | 06.10.2022 | <p><b>Deferred</b> due to want of comments / NOC from DoA&amp;FW</p> <p>DoA&amp;FW will obtain comments from EP &amp; horticulture department in this case.</p>                                                                                                                                                                                                                                                                                                                                                 |
| 17. | R. INTERNATIONAL         | J. HQRXEXLAPPLY000<br>01999AM23 | CASHEW NUT SEEDLING                                                              | 19.10.2022 | <p><b>Deferred</b> due to want of comments / NOC from DoA&amp;FW</p> <p>DoA&amp;FW will obtain comments from EP &amp; horticulture department in this case.</p>                                                                                                                                                                                                                                                                                                                                                 |



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| 18. | MONDAL<br>ENTERPRISE                               | HQRXEXLAPPLY000<br>02017AM23     | CASHEW NUT SEEDLING                          | 23.10.2022 | <b>Deferred</b> due to want of comments / NOC from DoA&FW<br><br>DoA&FW will obtain comments from EP & horticulture department in this case.                                                                                                                                                                                       |
| 19. | JAY<br>SERVICES                                    | JAY HQRXEXLAPPLY000<br>02058AM23 | Nux Vomica dried seeds                       | 03.11.2022 | <b>Deferred</b> due to want of comments / NOC from DoA&FW. Firm needs to apply in DoA&FW in their prescribed proforma                                                                                                                                                                                                              |
| 20. | BANKIM PROSAD<br>GHOSH SEEDS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY000<br>02167AM23     | Jute seeds                                   | 06.12.2022 | <b>Deferred</b> due to comments / NOC received from DoA&FW vide OM No. 1-162/2022-SD.IV (282nd EXIM-Export-xii) dated 02.02.2023 deferring the proposal because the documents submitted by the firm are not endorsed by ICAR & ICAR has informed that the foundation seed provider has no record of breeder seed purchase in 2021. |
| 21. | SEEDWORKS<br>INTERNATIONAL<br>PRIVATE<br>LIMITED   | HQRXEXLAPPLY000<br>02169AM23     | HYBRID PADDY SEEDS                           | 07.12.2022 | <b>Deferred</b> due to want of comments / NOC from DoA&FW. Firm needs to apply in DoA&FW in their prescribed proforma                                                                                                                                                                                                              |
| 22. | BAYER<br>BIOSCIENCE<br>PRIVATE<br>LIMITED          | HQRXEXLAPPLY000<br>02257AM23     | Hybrid Rice (Paddy) Arize<br>6444 Gold Seeds | 26.12.2022 | <b>Approved</b> on the basis of Comments / NOC received from DoA&FW vide OM No. 1-162/2022-SD.IV (282nd EXIM-Export-17) dated 02.02.2023 has approved the export for 400MTsto Kenya by M/s BAYER BIOSCIENCE                                                                                                                        |

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|     |                                           |                              |                                              |            | PRIVATE LIMITED.                                                                                                                                                                                                                                                                                                                                                                  |
| 23. | BAYER<br>BIOSCIENCE<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY000<br>02249AM23 | Hybrid Rice (Paddy)                          | 24.12.2022 | <b>Approved</b> on the basis of<br>Comments / NOC received<br>from DoA&FW vide OM No. 1-<br>162/2022-SD.IV (282nd<br>EXIM-Export-18) dated<br>02.02.2023has approved the<br>exports for 500MTs to<br>Bangladesh by M/s BAYER<br>BIOSCIENCE PRIVATE<br>LIMITED.                                                                                                                    |
| 24. | SHAKUN<br>DEVELOPERS                      | HQRXEXLAPPLY000<br>02252AM23 | Katarni Paddy                                | 26.12.2022 | On the basis of comments/<br>NOC received from DoA&FW<br>vide O.M No 1-<br>79/2020.S.D.IV(P) (Item No.<br>2) dated 11.01.2022 for<br>export of 1,00,000 kgs Non<br>Basmati Rice Paddy (other<br>than seed quality) to Nepal<br>export license- was issued to<br>the firm with the approval of<br>Chairman EFC.<br><br><b>EFC has approved the case<br/>on ex Post facto basis</b> |
| 25. | BAYER<br>BIOSCIENCE<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY000<br>02255AM23 | Hybrid Rice (Paddy) Arize<br>6444 Gold Seeds | 26.12.2022 | <b>Approved</b> on the basis of<br>comments/ NOC received<br>from DoA&FW vide OM No. 1-<br>162/2022-SD.IV (282nd<br>EXIM-Export-16) dated<br>02.02.2023has approved the<br>exports for 30000 kgs to Cote<br>d' Ivoire by M/s BAYER<br>BIOSCIENCE PRIVATE<br>LIMITED.                                                                                                              |



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| 26. | BAYER<br>BIOSCIENCE<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY000<br>02292AM23 | Hybrid Rice (Paddy)                                            | 05.01.2023 | <b>Approved</b> on the basis of comments/ NOC received from DoA&FW vide OM No. 1-162/2022-SD.IV (282nd EXIM-Export-19) dated 02.02.2023 has approved the exports for 61,00,000KGs to Philippines by M/s BAYER BIOSCIENCE PRIVATE LIMITED.                                                                                                                                                                                                                                  |
| 27. | OM TRADING<br>COMPANY                     | HQRXEXLAPPLY000<br>02294AM23 | NON-BASMATI RICE IN<br>HUSK (PADDY) OTHER THAN<br>SEED QUALITY | 06.01.2023 | <b>Approved</b> on the basis of comments/ NOC received from DoA&FW vide OM No. 1-79/2020-SD (P) (Item No. 7) dated 13.02.2023 has approved the export for 10000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s OM TRADING COMPANY.                                                                                                                                                                                                           |
| 28. | INCREDIBLE<br>WORLD PRIVATE<br>LIMITED    | HQRXEXLAPPLY000<br>02269AM23 | NON-BASMATI RICE IN<br>HUSK (PADDY) OTHER THAN<br>SEED QUALITY | 02.01.2023 | <b>Deferred</b> due to non - furnishing of affidavit by the firm(as prescribed in Trade Notice No. 35 dated 25.10.2018).<br><br>The application was approved on ex-post facto basis in EFC meeting no. 11 dated 22.02.2022 on the basis of Comments/ NOC received from DoA&FW vide OM No. 1-79/2020-SD (P) (Item No. 11) dated 13.02.2023 has approved the export for 10,000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s INCREDIBLE WORLD |



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|     |                                      |                                               |                                    |            | PRIVATE LIMITED.<br><br>Export authorization is yet to be issued                                                                                                                                                                                                   |
| 29. | GREENSTEM<br>NURSERY AND<br>EXPORTER | HQRXEXLAPPLY000<br>02303AM23                  | LIVE FRUIT PLANTS                  | 09.01.2023 | <b>Deferred</b> due to want of comments / NOC from DoA&FW.<br><br>DoA&FW will obtain comments from EP & horticulture department in this case.                                                                                                                      |
| 30. | GREENSTEM<br>NURSERY AND<br>EXPORTER | HQRXEXLAPPLY000<br>02320AM23                  | LIVE FRUIT PLANTS                  | 11.01.2023 | <b>Deferred</b> due to want of comments / NOC from DoA&FW.<br><br>DoA&FW will obtain comments from EP & horticulture department in this case.                                                                                                                      |
| 31. | GOPALDAS<br>PAWAN KUMAR              | HQRXEXLAPPLY000<br>02336AM23                  | non basmati rice in<br>husk(paddy) | 15.01.2023 | <b>Approved</b> on the basis of comments/ NOC received from DoA&FW vide OM No. 1-79/2020-SD (P) (Item No. 8) dated 13.02.2023 has approved the export for 60000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s GOPALDAS PAWAN KUMAR. |
| 32  | EAST<br>SEEDS<br>PRIVATE<br>LIMITED  | WEST<br>INDIA<br>HQRXEXLAPPLY000<br>02338AM23 | Biplob<br>Of Onion<br>(Summer)     | 16.01.2023 | <b>Deferred</b> due to want of clarification from the firm, as the item description is mismatched from the NOC received from DoA&FW vide OM No. 1-162/2022-SD. IV (282nd EXIM-Export-25/26/27) dated 02.02.2023 and the application submitted by the firm.         |

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| 33. | BAYER<br>BIOSCIENCE<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY000<br>02341AM23 | Hybrid Rice (Paddy) Arize<br>6444 Gold Seeds                   | 16.01.2023 | <b>Approved</b> on the basis of comments/ NOC received from DoA&FW vide OM No. 1-162/2022-SD.IV (282nd EXIM-Export-20) dated 02.02.2023 has approved the exports for 4,10,000KGs to Nepal by M/s BAYER BIOSCIENCE PRIVATE LIMITED                                   |
| 34. | RK BK TRADING<br>COMPANY                  | HQRXEXLAPPLY000<br>02345AM23 | NON-BASMATI RICE IN<br>HUSK (PADDY) OTHER THAN<br>SEED QUALITY | 17.01.2023 | <b>Approved</b> on the basis of comments/ NOC received from DoA&FW vide OM No. 1-79/2020-SD (P) (Item No. 9) dated 13.02.2023 has approved the export for 20,000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s RK BK TRADING COMPANY |
| 35. | RK BK TRADING<br>COMPANY                  | HQRXEXLAPPLY000<br>02344AM23 | NON-BASMATI RICE IN<br>HUSK (PADDY) OTHER THAN<br>SEED QUALITY | 17.01.2023 | <b>Approved</b> on the basis of comments/ NOC received from DoA&FW vide OM No. 1-79/2020-SD (P) (Item No. 12) dated 13.02.2023 has approved the export for 20000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s RK BK TRADING COMPANY |
| 36. | SHIFA<br>INTERNATIONAL<br>TRADES          | HQRXEXLAPPLY000<br>02354AM23 | PLANTS AND PARTS OF<br>PLANTS                                  | 18.01.2023 | <b>Deferred</b> due to want of comments / NOC from DoA&FW. Firm needs to apply in DoA&FW in their prescribed proforma.                                                                                                                                              |
| 37  | PROLINE SEEDS<br>COMPANY INDIA<br>PVT LTD | HQRXEXLAPPLY000<br>02370AM23 | ONION-VARIETY BOMBAY<br>RED                                    | 23.01.2023 | <b>Deferred</b> due to want of comments / NOC from DoA&FW. Firm needs to apply in DoA&FW in their prescribed proforma.                                                                                                                                              |
| 38  | M/S KISAN<br>GALLA<br>BHANDAR             | HQRXEXLAPPLY000<br>02385AM23 | PADDY RICE IN HUSK (NON-<br>BASMATI RICE)                      | 30.01.2023 | <b>Approved</b> on the basis of comments/ NOC received from DoA&FW vide OM No. 1-                                                                                                                                                                                   |

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|    |                                  |                          |                                                          |            | 79/2020-SD (P) (Item No. 10) dated 13.02.2023 has approved the export for 6,000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s KISAN GALLA BHANDAR.                                                                                   |
| 39 | BAYER BIOSCIENCE PRIVATE LIMITED | HQRXEXLAPPLY00002376AM23 | Hybrid Rice (Paddy) Arize 6444 Gold Seeds                | 25.01.2023 | <b>Approved</b> on the basis of comments/ NOC received from DoA&FW vide OM No. 1-162/2022-SD.IV (282nd EXIM-Export-15) dated 02.02.2023 has approved the exports for 50,000KGs to Nigeria by M/s BAYER BIOSCIENCE PRIVATE LIMITED                                   |
| 40 | RK BK TRADING COMPANY            | HQRXEXLAPPLY00002346AM23 | NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY | 17.01.2023 | <b>Approved</b> on the basis of comments/ NOC received from DoA&FW vide OM No. 1-79/2020-SD (P) (Item No. 13) dated 13.02.2023 has approved the export for 20000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s RK BK TRADING COMPANY |
| 41 | JAISWAL TRADERS                  | HQRXEXLAPPLY00002418AM23 | Non-basmati Rice- Paddy (other than seed quality)        | 05.02.2023 | <b>Approved</b> on the basis of comments/ NOC received from DoA&FW vide OM No. 1-79/2020-SD (P) (Item No. 6) dated 13.02.2023 has approved the export for 375 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s JAISWAL TRADERS          |
| 42 | ANSH TRADERS                     | HQRXEXLAPPLY00002417AM23 | PADDY                                                    | 05.02.2023 | <b>Approved</b> on the basis of comments/ NOC received from DoA&FW vide OM No. 1-                                                                                                                                                                                   |



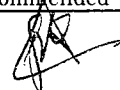
|    |                               |                              |                                                           |            |                                                                                                                                                                                                                                                                 |
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|    |                               |                              |                                                           |            | 79/2020-SD (P) (Item No. 5) dated 13.02.2023 has approved the export for 10,000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s ANSH TRADERS.                                                                                      |
| 43 | M/S KISAN<br>GALLA<br>BHANDAR | HQRXEXLAPPLY000<br>02410AM23 | PADDY RICE IN HUSK (NON-BASMATI RICE)                     | 03.02.2023 | <b>Approved</b> on the basis of comments/ NOC received from DoA&FW vide OM No. 1-79/2020-SD (P) (Item No. 4) dated 13.02.2023 has approved the export for 6000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s KISAN GALLA BHANDAR |
| 44 | AVIRAJ<br>TRADERS             | HQRXEXLAPPLY000<br>02398AM23 | NON BASMATI RICE IN HUSK<br>OTHER THAN OF SEED<br>QUALITY | 02.02.2023 | <b>Approved</b> on the basis of comments/ NOC received from DoA&FW vide OM No. 1-79/2020-SD (P) (Item No. 3) dated 13.02.2023 has approved the export for 5000 MTs NON BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY to Nepal by M/s AVIRAJ TRADERS           |
| 45 | DEV TRADERS                   | HQRXEXLAPPLY000<br>02378AM23 | RICE IN PADDY                                             | 26.01.2023 | <b>Approved</b> on the basis of comments/ NOC received from DoA&FW vide OM No. 1-79/2020-SD (P) (Item No. 2) dated 13.02.2023 has approved the export for 9700 MTs RICE IN PADDY to Nepal by M/s DEV TRADERS                                                    |
| 46 | SHAKUN<br>DEVELOPERS          | HQRXEXLAPPLY000<br>02425AM23 | COMMON PADDY                                              | 07.02.2023 | <b>Deferred</b> due to non - furnishing of affidavit by the firm(as prescribed in Trade Notice No. 35 dated 25.10.2018).<br><br>The application was                                                                                                             |



|    |                                                    |                              |                                                               |            |                                                                                                                                                                                                                                                                                                                                  |
|----|----------------------------------------------------|------------------------------|---------------------------------------------------------------|------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|    |                                                    |                              |                                                               |            | approved on ex-post facto basis in EFC meeting no. 11 dated 22.02.2022 on the basis of comments/ NOC received from DoA&FW vide OM No. 1-79/2020-SD (P) (Item No. 1) dated 13.02.2023 has approved the export for 1,00,00,000KGs Common Paddy to Nepal by M/s SHAKUN DEVELOPERS.<br><br>Export Authorization is yet to be issued. |
| 47 | CORTEVA<br>AGRISCIENCE<br>SEEDS PRIVATE<br>LIMITED | HQRXEXLAPPLY000<br>02436AM23 | EXPORT OF PIONEER<br>BRAND Hybrid RICE PADDY<br>SEEDS - 27P63 | 09.02.2023 | <b>Deferred</b> due to want of comments / NOC from DoA&FW. Firm needs to apply in DoA&FW in their prescribed proforma.                                                                                                                                                                                                           |
| 48 | VNR SEEDS<br>PRIVATE<br>LIMITED                    | HQRXEXLAPPLY000<br>02359AM23 | PADDY SEEDS VNR 2233                                          | 19.01.2023 | <b>Approved</b> on the basis of comments/ NOC received from DoA&FW vide OM No. 1-162/2022-SD.IV (282nd EXIM-Export-21) dated 02.02.2023 has approved the export for 80, 000 KGs PADDY SEEDS VNR 2233 to Nepal by M/s VNR SEEDS PRIVATE LIMITED.                                                                                  |
| 49 | M/S<br>PURVANCHAL<br>TRADING<br>COMPANY            | HQRXEXLAPPLY000<br>02449AM23 | PADDY                                                         | 10.02.2023 | <b>Deferred</b> due to want of comments / NOC from DoA&FW                                                                                                                                                                                                                                                                        |
| 50 | JAY MATA DI<br>TRADERS                             | HQRXEXLAPPLY000<br>02447AM23 | Non Basmati Rice Paddy<br>(other than seed quality)           | 10.02.2023 | <b>Deferred</b> due to want of comments / NOC from DoA&FW                                                                                                                                                                                                                                                                        |
| 51 | BAYER<br>BIOSCIENCE<br>PRIVATE<br>LIMITED          | HQRXEXLAPPLY000<br>02470AM23 | Hybrid Rice (Paddy) Arize B-<br>TE 1 Seeds                    | 15.02.2023 | <b>Deferred</b> due to want of comments / NOC from DoA&FW                                                                                                                                                                                                                                                                        |

|                                                    |                                              |                                  |                                                                               |            |                                                                                                                                                                                                                                                                                   |
|----------------------------------------------------|----------------------------------------------|----------------------------------|-------------------------------------------------------------------------------|------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 52                                                 | JK GENETICS LIMITED                          | AGRI<br>HQRXEXLAPPLY00002451AM23 | BT HYBRID COTTON SEEDS:<br>HINDI-II (JKCH 1050Bt) &<br>HINDI-I (JKCH 1947 Bt) | 11.02.2023 | Deferred due to want of comments / NOC from DoA&FW                                                                                                                                                                                                                                |
| <b>Department of Animal Husbandry and Dairying</b> |                                              |                                  |                                                                               |            |                                                                                                                                                                                                                                                                                   |
| 53                                                 | S ANANDAN & CO                               | HQRXEXLAPPLY00001703AM23         | WHEAT BRAN                                                                    | 29.08.2022 | Rejected on the basis of comments received from DoAH&D Dvide O.M No L-110102(1)/54/2021-Trade (E-18638) dated 09.02.2023 wherein export of 5000MTs Wheat Bran to Bangladesh by M/s S ANANDAN & CO has not been recommended due to shortage of wheat bran in the country.          |
| 54                                                 | HISAR BOVINE SPERM STATION & RESEARCH CENTER | HQRXEXLAPPLY00001784AM23         | FROZEN BOVINE SEMEN                                                           | 08.09.2022 | Deferred due to want of comments / NOC from DoAHD                                                                                                                                                                                                                                 |
| 55                                                 | SREE KRISHNA TRADERS                         | HQRXEXLAPPLY00001881AM23         | WHEAT BRAN                                                                    | 27.09.2022 | Deferred due to want of comments / NOC from DoAHD                                                                                                                                                                                                                                 |
| 56                                                 | GAA TRADING ENTERPRISES                      | HQRXEXLAPPLY00000135AM23         | maize bran                                                                    | 03.05.2022 | Deferred due to want of comments / NOC from DoAHD                                                                                                                                                                                                                                 |
| 57                                                 | BISWAS INTERNATIONAL                         | HQRXEXLAPPLY00002232AM23         | WHEAT BRAN                                                                    | 20.12.2022 | Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/54/2021-Trade (E-18638) dated 09.02.2023 wherein export of 2000000 KGs Wheat Bran to Bangladesh by M/s BISWAS INTERNATIONAL has not been recommended due to shortage of wheat bran in the country. |
| 58                                                 | S V JUTE INDUSTRIES                          | HQRXEXLAPPLY00002241AM23         | WHEAT BRAN                                                                    | 21.12.2022 | Rejected on the                                                                                                                                                                                                                                                                   |

|    |                      |                             |                                    |            |                                                                                                                                                                                                                                                                                    |
|----|----------------------|-----------------------------|------------------------------------|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|    |                      |                             |                                    |            | basis of comments received from DoAH&D vide O.M No L-110102(1)/54/2021 -Trade (E-18638) dated 09.02.2023 wherein export of 5000 MTs Wheat Bran to Bangladesh by M/s S V JUTE INDUSTRIES has not been recommended due to shortage of wheat bran in the country.                     |
| 59 | M/S KISAN FLOUR MILL | HQRXEXLAPPLY00002247AM23    | WHEAT BRAN -Wheat or meslin flour. | 23.12.2022 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L-110102(1)/54/2021 -Trade (E-18638) dated 09.02.2023 wherein export of 5000 MTs Wheat Bran to Bangladesh by M/s KISAN FLOUR MILL has not been recommended due to shortage of wheat bran in the country. |
| 60 | OM SRI ASSOCIATES    | SAIHQRXEXLAPPLY00002283AM23 | WHEAT BRAN                         | 03.01.2023 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022 -Trade (E-21460) dated 09.02.2023 wherein export of 100MTs Wheat Bran to Bangladesh by M/s OM SRI SAI ASSOCIATES has not been recommended due                                        |



|    |                       |                          |                                            |            |                                                                                                                                                                                                                                                                                        |
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|    |                       |                          |                                            |            | to shortage of wheat bran in the country.                                                                                                                                                                                                                                              |
| 61 | OM SRI SAI ASSOCIATES | HQRXEXLAPPLY00002284AM23 | WHEAT BRAN                                 | 03.01.2023 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022 -Trade (E-21460) dated 09.02.2023 wherein export of 2000MTs Wheat Bran to Bangladesh by M/s OM SRI SAI ASSOCIATES has not been recommended due to shortage of wheat bran in the country. |
| 62 | ARINDAM ENTERPRISE    | HQRXEXLAPPLY00002271AM23 | BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT | 02.01.2023 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022 -Trade (E-21460) dated 09.02.2023 wherein export of 10000MTs Wheat Bran to Bangladesh by M/s ARINDAM ENTERPRISE has not been recommended due to shortage of wheat bran in the country.   |
| 63 | DARSHAN TRADING CO    | HQRXEXLAPPLY00002267AM23 | WHEAT BRAN COARSE                          | 30.12.2023 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022 -Trade (E-21460) dated 09.02.2023 wherein export of 66MTs Wheat Bran to Bangladesh by M/s DARSHAN                                                                                        |



|    |                       |                          |                                            |            |                                                                                                                                                                                                                                                                                          |
|----|-----------------------|--------------------------|--------------------------------------------|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|    |                       |                          |                                            |            | TRADING CO has not been recommended due to shortage of wheat bran in the country.                                                                                                                                                                                                        |
| 64 | ARINDAM ENTERPRISE    | HQRXEXLAPPLY00002270AM23 | BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT | 02.01.2023 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022 -Trade (E-21460) dated 09.02.2023 wherein export of 10000MTs Wheat Bran to Bangladesh by M/s ARINDAM ENTERPRISE has not been recommended due to shortage of wheat bran in the country.     |
| 65 | OM SRI SAI ASSOCIATES | HQRXEXLAPPLY00002305AM23 | Wheat Bran                                 | 09.01.2023 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022 -Trade (E-21460) dated 09.02.2023 wherein export of 10000 MTs Wheat Bran to Bangladesh by M/s OM SRI SAI ASSOCIATES has not been recommended due to shortage of Wheat Bran in the country. |
| 66 | INDRANEE ENTERPRISE   | HQRXEXLAPPLY00002308AM23 | MILLING WHEAT                              | 10.01.2023 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022 -Trade (E-21460) dated 09.02.2023                                                                                                                                                          |

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|    |               |                          |            |            | wherein export of 40MTs milling wheat to Bangladesh by M/s INDRANEE ENTERPRISE has not been recommended due to shortage of milling wheat in the country.                                                                                                                       |
| 67 | SANAD TRADERS | HQRXEXLAPPLY00002315AM23 | WHEAT BRAN | 10.01.2023 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022 -Trade (E-21460) dated 09.02.2023 wherein export of 3000MTs Wheat Bran to Bangladesh by M/s SANAD TRADERS has not been recommended due to shortage of Wheat Bran in the country. |
| 68 | SANAD TRADERS | HQRXEXLAPPLY00002316AM23 | WHEAT BRAN | 10.01.2023 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022 -Trade (E-21460) dated 09.02.2023 wherein export of 5000MTs Wheat Bran to Bangladesh by M/s SANAD TRADERS has not been recommended due to shortage of Wheat Bran in the country. |

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| 69 | SHREE EXPORT<br>IMPORT | HQRXEXLAPPLY00002317AM2<br>3  | Wheat Bran | 10.01.2023 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022 -Trade (E-21460) dated 09.02.2023 wherein export of 5000MTs Wheat Bran to Bangladesh by M/s SHREE EXPORT IMPORT has not been recommended due to shortage of Wheat Bran in the country. |
| 70 | S R<br>INTERNATIONAL   | THQRXEXLAPPLY00002324AM2<br>3 | WHEAT BRAN | 12.01.2023 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022 -Trade (E-21460) dated 09.02.2023 wherein export of 5000MTs Wheat Bran to Bangladesh by M/s S R T INTERNATIONAL has not been recommended due to shortage of Wheat Bran in the country. |

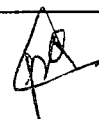


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| 71 | N N IMPEX                | HQRXEXLAPPLY00002335AM23 | BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT | 15.01.2023 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022 -Trade (E-21460) dated 09.02.2023 wherein export of 5000MTs Wheat Bran to Bangladesh by M/s N N IMPEX has not been recommended due to shortage of wheat bran in the country.               |
| 72 | UNI-TECH INTERNATIONAL   | HQRXEXLAPPLY00002337AM23 | wheat bran                                 | 16.01.2023 | <b>Rejected</b> on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022 -Trade (E-21460) dated 09.02.2023 wherein export of 10000MTs Wheat Bran to Bangladesh by M/s UNI-TECH INTERNATIONAL has not been recommended due to shortage of wheat bran in the country. |
| 73 | UNI-TECH INTERNATIONAL   | HQRXEXLAPPLY00002343AM23 | WHEAT BRAN                                 | 17.01.2023 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                                                                                 |
| 74 | GREESHMA RAVIKUMAR       | HQRXEXLAPPLY00002379AM23 | Self feeding Bird(feeding of seeds, pellet | 26.01.2023 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                                                                                 |
| 75 | BDB EXIM PRIVATE LIMITED | HQRXEXLAPPLY00002416AM23 | wheat bran                                 | 04.02.2023 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                                                                                 |
| 76 | R ENTERPRISE             | HQRXEXLAPPLY00002415AM23 | wheat bran                                 | 04.02.2023 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                                                                                 |
| 77 | BDB EXIM PRIVATE LIMITED | HQRXEXLAPPLY00002414AM23 | wheat bran                                 | 04.02.2023 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                                                                                 |
| 78 | S R TRADERS              | HQRXEXLAPPLY00002396AM23 | wheat bran                                 | 01.02.2023 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                                                                                 |

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| 79 | KOHINUR EXPORT                           | HQRXEXLAPPLY00002389AM23 | wheat bran             | 01.02.2023 | Deferred due to want of comments / NOC from DoAHD |
| 80 | SEALINE OVERSEAS                         | HQRXEXLAPPLY00000281AM23 | wheat bran             | 25.05.2022 | Deferred due to want of comments / NOC from DoAHD |
| 81 | SEALINE OVERSEAS                         | HQRXEXLAPPLY00002442AM23 | Animal feed wheat bran | 09.02.2023 | Deferred due to want of comments / NOC from DoAHD |
| 82 | NIZAMI FISING NET                        | HQRXEXLAPPLY00002427AM23 | wheat bran             | 08.02.2023 | Deferred due to want of comments / NOC from DoAHD |
| 83 | SAMANTA ENTERPRISE                       | HQRXEXLAPPLY00002433AM23 | wheat bran             | 09.02.2023 | Deferred due to want of comments / NOC from DoAHD |
| 84 | SAMANTA ENTERPRISE                       | HQRXEXLAPPLY00002432AM23 | wheat bran             | 09.02.2023 | Deferred due to want of comments / NOC from DoAHD |
| 85 | SHAKUN DEVELOPERS                        | HQRXEXLAPPLY00002428AM23 | WHEAT                  | 08.02.2023 | Deferred due to want of comments / NOC from DoAHD |
| 86 | J K ENTERPRISE                           | HQRXEXLAPPLY00002462AM23 | PURE SAHIWAL EMBRYOS   | 14.02.2023 | Deferred due to want of comments / NOC from DoAHD |
| 87 | GLOBAL MERCHANT                          | HQRXEXLAPPLY00002457AM23 | wheat bran             | 14.02.2023 | Deferred due to want of comments / NOC from DoAHD |
| 88 | NUR ENTERPRISE                           | HQRXEXLAPPLY00002455AM23 | wheat bran             | 14.02.2023 | Deferred due to want of comments / NOC from DoAHD |
| 89 | AFSHA INTERNATIONAL                      | HQRXEXLAPPLY00002453AM23 | wheat bran             | 11.02.2023 | Deferred due to want of comments / NOC from DoAHD |
| 90 | AYASHA ROLLER FLOUR MILL PRIVATE LIMITED | HQRXEXLAPPLY00002476AM23 | wheat bran             | 16.02.2023 | Deferred due to want of comments / NOC from DoAHD |

**Ministry of Environment Forest and Climate Change**  
**(SU Division)**

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| 91 | YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED | HQRXEXLAPPLY00000383AM23 | Red sanders wood in log form( artificially propagated origin)                               | 19.06.2022 | Deferred due to want of comments / NOC from MoEF&CC (SU Division).<br>The balance stock for the year 2022-23 which can be exported under artificially propagated origin or pattaland source is 0.00 MT for Andhra Pradesh. |
| 92 | M K INTERNATIONAL REALTY PRIVATE LIMITED  | HQRXEXLAPPLY00000461AM23 | RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND | 07.07.2022 | Deferred due to want of comments / NOC from MoEF&CC (SU Division).<br>The balance stock for the year 2022-23 which can be exported under artificially propagated origin or pattaland source is 0.00 MT for Andhra Pradesh. |



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| 93 | LONG CYCLE<br>CHENNAI              | HQRXEXLAPPLY00001822AM<br>23 | RED SANDERS WOOD IN<br>LOG FORM OBTAINED<br>FROM ARTIFICIAL ORIGIN<br>OR PATTALAND                      | 17.09.202<br>2 | <b>Deferred</b> due to want<br>of comments / NOC<br>from M/o EF&CC (SU<br>Div)                                                                                                                                                                                                                                                                                                                                                                                                   |
| 94 | LONG CYCLE<br>CHENNAI              | HQRXEXLAPPLY00001827AM<br>23 | RED SANDERS WOOD IN<br>LOGFORM AND ROOTS<br>OBTAINED FROM<br>ARTIFICIALLY GROWN<br>TREES FROM PATTALAND | 18.09.202<br>2 | <b>Deferred</b> due to want<br>of comments / NOC<br>from M/o EF&CC (SU<br>Div)                                                                                                                                                                                                                                                                                                                                                                                                   |
| 95 | MRL ASSOCIATES<br>INDIA            | HQRXEXLAPPLY00001912AM<br>23 | RSW Logs/Short<br>Logs/Roots obtained from<br>Pattaland of Tiruvallur<br>District (T.N.)                | 02.10.202<br>2 | <b>On the basis</b> of<br>comments/ NoC<br>received from M/o<br>EF&CC (SU Div) vide<br>O.M No 5-32/2022-SU<br>dated<br>29.12.2022 export<br>license- was<br>issued to the firm<br>with the approval<br>of Chairman EFC.<br><br><b>EFC has approved<br/>the case on ex Post<br/>facto basis .</b>                                                                                                                                                                                 |
| 96 | JSSN EXIM<br>PRIVATE LIMITED       | HQRXEXLAPPLY00002144AM<br>23 | RSW (Artificially Propagated)<br>Logs                                                                   | 25.11.202<br>2 | <b>Deferred</b> due to want<br>of comments / NOC<br>from M/o EF&CC (SU<br>Div). Further, the case<br>has been forwarded to<br>wildlife department<br>communication from<br>the division in this<br>application is awaited.                                                                                                                                                                                                                                                       |
| 97 | OM VEERA<br>TRADERS                | HQRXEXLAPPLY00002166AM<br>23 | red sandal wood logs                                                                                    | 05.12.202<br>2 | <b>Deferred</b> on the basis<br>of comments/ NoC<br>received from M/o<br>EF&CC (SU Div) OM<br>dated 26.12.2022<br>sought documents<br>from the firm. Firm<br>vide email dated<br>04.01.2023 has<br>submitted the required<br>documents in the<br>division and the same<br>has been forwarded to<br>the division on<br>09.01.2023. Further ,<br>the case has been<br>forwarded to wildlife<br>department<br>communication from<br>the division in this<br>application is awaited. |
| 98 | M/S AMMAJAN<br>AGAR OIL<br>FACTORY | HQRXEXLAPPLY00002200AM<br>23 | AQUILARIA MALACCENSIS<br>(AGARWOOD) CHIPS<br>(HARMLESS AND NOT<br>INFLAMABLE)/ Roots and                | 15.12.202<br>2 | <b>Deferred</b> on the basis<br>of comments/ NoC<br>received from M/o<br>EF&CC (SU Div) vide                                                                                                                                                                                                                                                                                                                                                                                     |

|     |                                         |                              |                                                                               |            |                                                                                                                                                                                                                                                                                                                                                                                 |
|-----|-----------------------------------------|------------------------------|-------------------------------------------------------------------------------|------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |                                         |                              | Rhizomes:---- Agarwood                                                        |            | OM dated 26.12.2022 sought documents from the firm. Firm vide email dated 06.01.2023 has submitted the required documents in the division. Further, the case has been forwarded to wildlife department communication from the division in this application is awaited.                                                                                                          |
| 99  | BLUE DIAMOND AGENCIES                   | HQRXEXLAPPLY00002290AM<br>23 | Agarwood Chips                                                                | 05.01.2023 | <b>Deferred</b> on the basis of comments/ NoC received from M/o EF&CC (SU Div) vide OM dated 08.02.2023 sought documents from the firm. As the firm has submitted documents only for 2 kgs and hence application is not matching with the documents, the application cannot be considered. The firm is requested to submit the complete documents or to revise the application. |
| 100 | RAJ K.ENTERPRISES                       | HQRXEXLAPPLY00002321AM<br>23 | RSW obtained from Pattaland                                                   | 12.01.2023 | <b>Deferred</b> due to want of comments / NOC from M/o EF&CC (SU Div)                                                                                                                                                                                                                                                                                                           |
| 101 | NISHANT AROMAS PRIVATE LIMITED          | HQRXEXLAPPLY00002350AM<br>23 | Sandalwood oil                                                                | 17.01.2023 | <b>Deferred</b> due to want of comments / NOC from M/o EF&CC (SU Div)                                                                                                                                                                                                                                                                                                           |
| 102 | GLOWIDE TRADE WINGS                     | HQRXEXLAPPLY00002407AM<br>23 | KOTO MUSICAL INSTRUMEN                                                        | 02.02.2023 | <b>Deferred</b> due to want of comments / NOC from M/o EF&CC (SU Div)                                                                                                                                                                                                                                                                                                           |
| 103 | GAZALI EXPORTS                          | HQRXEXLAPPLY00002397AM<br>23 | agarwood                                                                      | 01.02.2023 | <b>Deferred</b> due to want of comments / NOC from M/o EF&CC (SU Div)                                                                                                                                                                                                                                                                                                           |
| 104 | BANU HASHIM ENTERPRISES PRIVATE LIMITED | HQRXEXLAPPLY00002472AM<br>23 | Agarwood Chips and Powder Agar Oil                                            | 15.02.2023 | <b>Deferred</b> due to want of comments / NOC from M/o EF&CC (SU Div)                                                                                                                                                                                                                                                                                                           |
| 105 | LONG CYCLE CHENNAI                      | HQRXEXLAPPLY00002468AM<br>23 | RED SANDERS WOOD OBTAINED FROM ARTIFICIALLY REGENERATED SOURCE FROM PATTALAND | 15.02.2023 | <b>Deferred</b> due to want of comments / NOC from M/o EF&CC (SU Div)                                                                                                                                                                                                                                                                                                           |
| 106 | LONG CYCLE CHENNAI                      | HQRXEXLAPPLY00002467AM<br>23 | RED SANDERS WOOD OBTAINED FROM ARTIFICIALLY REGENERATED SOURCE FROM PATTALAND | 15.02.2023 | <b>Deferred</b> due to want of comments / NOC from M/o EF&CC (SU Div)                                                                                                                                                                                                                                                                                                           |

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| 107                 | LONG CYCLE<br>CHENNAI                                    | HQRXEXLAPPLY00002466AM<br>23 | RED SANDERS WOOD<br>OBTAINED FROM<br>ARTIFICIALLY<br>REGENERATED SOURCE<br>FROM PATTALAND                                                                           | 15.02.2023 | Deferred due to want<br>of comments / NOC<br>from M/o EF&CC (SU<br>Div)                                                                                                                                                                                                                                                                                                                |
| 108                 | LONG CYCLE<br>CHENNAI                                    | HQRXEXLAPPLY00002465AM<br>23 | RED SANDERS WOOD<br>OBTAINED FROM<br>ARTIFICIALLY<br>REGENERATED SOURCE<br>FROM PATTALAND                                                                           | 15.02.2023 | Deferred due to want<br>of comments / NOC<br>from M/o EF&CC (SU<br>Div)                                                                                                                                                                                                                                                                                                                |
| <b>(Ozone Cell)</b> |                                                          |                              |                                                                                                                                                                     |            |                                                                                                                                                                                                                                                                                                                                                                                        |
| 109                 | CONVERGENCE<br>CHEMICALS<br>PRIVATE LIMITED              | HQRXEXLAPPLY00000068AM<br>23 | Hexafluoroisopropanol                                                                                                                                               | 19.04.2022 | Deferred due to want<br>of information from<br>the firm.                                                                                                                                                                                                                                                                                                                               |
| 110                 | NAVIN FLUORINE<br>INTERNATIONAL<br>LIMITED               | HQRXEXLAPPLY00002182AM<br>23 | Mono Chloro Difluoro<br>Methane (REFRIGERANT R-<br>22 / HCFC-22 / MAFRON 22)                                                                                        | 12.12.2022 | Based on the<br>Comments / NOC<br>received from M/o<br>EF&CC (Ozone<br>Cell) vide O.M No.<br>11/4/2023-OC<br>dated 16.02.2023<br>export license-<br>was issued to the<br>firm with the<br>approval of<br>Chairman EFC.<br><br>EFC has approved<br>the case on ex Post<br>facto basis                                                                                                   |
| 111                 | IND SWIFT<br>LABORATORIE<br>S LIMITED                    | HQRXEXLAPPLY000024<br>12AM23 | A78D (2-(4-bromo-1-<br>(5-(tert-butyl)-[1,1'-<br>biphenyl]-2-yl)-1H-<br>benzo[d]imidazol-2-<br>yl)-4,6-bis(2-(methyl-<br>d3) propan-2-yl-<br>1,1,1,3,3,3-d6)phenol) | 04.02.2023 | Deferred Comments /<br>NOC received from<br>M/o EF&CC (Ozone<br>Cell) vide vide O.M No.<br>11/22/2023-OC dated<br>17.02.2023. sought<br>information from the<br>firm regarding<br>clarification whether<br>the item fall under the<br>category of ozone<br>department. Also the<br>application received is<br>not completely filed.<br><br>The documents are<br>awaited from the firm. |
| 112                 | PARAGON FINE<br>AND<br>SPECIALITY<br>CHEMICAL<br>LIMITED | HQRXEXLAPPLY00002297AM<br>23 | 2,3- DICHLORO- 1,4-<br>NAPHTHOQUI NONE<br>(DICHLONE)                                                                                                                | 06.01.2023 | Deferred due to want<br>of reason for applying<br>under restricted<br>category as the item<br>under HS code<br>29147990<br>is free according to<br>schedule II of the<br>export policy.<br><br>Further based on the<br>comments received<br>from M/o EF&CC<br>(Ozone cell) vide O.M                                                                                                    |

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|------------------------------------|-----------------------------------|------------------------------|-------------------------------------------------------------------------------------------------------------------------------|------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                                    |                                   |                              |                                                                                                                               |            | No. 11/22/2023-OC dated 15.02.2023 stating the item of export is neither ozone depleting substances(ODs) nor Hydrofluorocarbons (HFCs). Hence they do not have any comments to offer.<br><br>The information from the firm is awaited.                            |
| 113                                | SRF LIMITED                       | HQRXEXLAPPLY00002323AM<br>23 | Halogenated derivatives of acyclic hydrocarbons containing two or more different halogen:-<br>Chlorodifluoromethane (HCFC-22) | 12.01.2023 | <b>Approved</b> on the basis of the comments / NOC received from M/o EF&CC (Ozone Cell) vide O.M No. 11/4/2023-OC dated 15.02.2023 has approved the exports 2000000 KGs Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) to Japan, UK by M/s SRF LIMITED |
| <b>Department of Atomic Energy</b> |                                   |                              |                                                                                                                               |            |                                                                                                                                                                                                                                                                   |
| 114                                | CRAYON COLOR PRIVATE LIMITED      | HQRXEXLAPPLY00002201AM<br>23 | ZIRCONIUM SILICATE                                                                                                            | 15.12.2022 | <b>Approved</b> on the basis of the Comments / NOC received from DAE vide e-mail dated 18.01.2023 has approved the exports 800 MTs ZIRCONIUM SILICATE) by M/s CRAYON COLOR PRIVATE LIMITED.                                                                       |
| 115                                | SUKASO CERACOLORS PRIVATE LIMITED | HQRXEXLAPPLY00002339AM<br>23 | ZIRCOMAT 5 Micron / 325 Mesh                                                                                                  | 16.01.2023 | <b>Approved</b> on the basis of the Comments / NOC received from DAE vide e-mail dated 20.02.2023 has approved the exports 1000 MTs ZIRCOMAT 5 Micron / 325 Mesh by M/s SUKASO CERACOLORS PRIVATE LIMITED                                                         |
| 116                                | SUKASO CERACOLORS                 | HQRXEXLAPPLY00002377AM<br>23 | ZIRCOMAT 5 Micron / 325                                                                                                       | 25.01.2023 | <b>Approved</b> on the basis of the Comments / NOC received from DAE vide e-mail dated 20.02.2023 has approved the exports 750 MTs ZIRCOMAT 5 Micron / 325 Mesh by M/s SUKASO CERACOLORS PRIVATE LIMITED                                                          |

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|                             | PRIVATE LIMITED                         |                              | Mesh                                                                 |            |                                                                                                                                                                                                                                                              |
| 117                         | SUKASO<br>CERACOLORS<br>PRIVATE LIMITED | HQRXEXLAPPLY00002411AM<br>23 | ZIRCOMAT 5 Micron / 325<br>Mesh                                      | 04.02.2023 | <b>Deferred</b> due to want of comments / NOC from DAE.                                                                                                                                                                                                      |
| 118                         | SUKASO<br>CERACOLORS<br>PRIVATE LIMITED | HQRXEXLAPPLY00002430AM<br>23 | ZIRCOMAT 5 Micron / 325<br>Mesh                                      | 08.02.2023 | <b>Deferred</b> due to want of comments / NOC from DAE.                                                                                                                                                                                                      |
| <b>Ministry of Mines</b>    |                                         |                              |                                                                      |            |                                                                                                                                                                                                                                                              |
| 119                         | MD JEHIRUL<br>ISLAM                     | HQRXEXLAPPLY00000459AM<br>23 | SAND GRAVEL/ Silica<br>Sands                                         | 11.07.2022 | <b>Rejected</b> on the basis of comments received from Ministry of Mines as the firm is non-responsive for furnishing the information.<br><br>The Ministry has directed firm to file a fresh application in DGFT and has desired to closed this application. |
| 120                         | AIMIL LIMITED                           | HQRXEXLAPPLY00002243AM<br>23 | STANDARD SAND GRADE - II                                             | 23.12.2023 | <b>Deferred</b> due to want of comments/NOC from Ministry of Mines                                                                                                                                                                                           |
| <b>DPIIT</b>                |                                         |                              |                                                                      |            |                                                                                                                                                                                                                                                              |
| 121                         | K R IMPEX                               | HQRXEXLAPPLY00002207AM<br>23 | Hard White Shaving<br>Shorted Office Paper<br>Shavingn - Waste Paper | 16.12.2022 | <b>Deferred</b> due to want of comments/NOC from DPIIT                                                                                                                                                                                                       |
| 122                         | VIPRA EXIM                              | HQRXEXLAPPLY00002314AM<br>23 | News Paper for Re use                                                | 10.01.2023 | <b>Deferred</b> due to want of comments/NOC from DPIIT                                                                                                                                                                                                       |
| 123                         | JANAR EXPORTS                           | HQRXEXLAPPLY00002353AM<br>23 | Over Issued Newspapers                                               | 17.01.2023 | <b>Deferred</b> due to want of comments/NOC from DPIIT                                                                                                                                                                                                       |
| 124                         | VIPRA EXIM                              | HQRXEXLAPPLY00002429AM<br>23 | News Paper for Re use                                                | 08.02.2023 | <b>Deferred</b> due to want of comments/NOC from DPIIT                                                                                                                                                                                                       |
| 125                         | AVN SPICES<br>PRIVATE<br>LIMITED        | HQRXEXLAPPLY00002477AM<br>23 | Used News Paper                                                      | 16.02.2023 | <b>Deferred</b> due to want of comments/NOC from DPIIT                                                                                                                                                                                                       |
| <b>Ministry of Textiles</b> |                                         |                              |                                                                      |            |                                                                                                                                                                                                                                                              |

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| 126                                            | NEW KASHMIR<br>CREATION                              | HQRXEXLAPPLY00000159AM<br>23  | a.MANMADE FIBRE<br>STAPLE CHAINSTITCH<br>WALL HANGING (QURANIC<br>CALLIGRAPHY) TOTAL<br>AREA 5.06 SQUARE<br>METERS<br><br>b.MANMADE FIBRE<br>(VELVET) WALL HANGING<br>(QURANIC CALLIGRAPHY)<br>TOTAL AREA 3.82 SQUARE<br>METERS | 08.05.202<br>2 | <b>Deferred</b> due to want<br>of comments/NOC<br>from M/o Culture. As<br>directed by Chairman,<br>EFC, a letter to<br>Ministry of Culture for<br>expediting their<br>comments in the case<br>will be issued.         |
| 127                                            | CENTRAL SILK<br>BOARD                                | HQRXEXLAPPLY00002434AM<br>23  | Bivoltine hybrid silkworm<br>eggs                                                                                                                                                                                               | 09.02.202<br>3 | <b>Deferred</b> due to want<br>of comments/NOC<br>from Central Silk<br>Board (Ministry of<br>Textiles)                                                                                                                |
| <b>Ministry of Petroleum &amp; Natural Gas</b> |                                                      |                               |                                                                                                                                                                                                                                 |                |                                                                                                                                                                                                                       |
| 128                                            | ADVAITH<br>BIOFUELS<br>LIMITED                       | HQRXEXLAPPLY00002471A<br>M23  | Biodiesel and mixtures<br>thereof, not containing or<br>containing less than 70<br>percent by weight of<br>petroleum oils or oils obtained<br>from bituminous minerals.                                                         | 15.02.2023     | <b>Deferred</b> due to want<br>of comments/NOC<br>from MoP&NG.                                                                                                                                                        |
| <b>Miscellaneous Applications</b>              |                                                      |                               |                                                                                                                                                                                                                                 |                |                                                                                                                                                                                                                       |
| 129                                            | S G P INDIA                                          | HQRXEXLAPPLY00000122AM23      | Used/Scrap Fishnets,<br>Cast Nylon, Hard Waste<br>in form of lumps, Scraps<br>or any other articles<br>made of Nylon                                                                                                            | 29.04.2022     | <b>Deferred</b> due to<br>want of comments<br>from M/o EF&CC<br>(HSM Division). As<br>directed by<br>Chairman, EFC, a<br>letter to HSM<br>Division for<br>expediting their<br>comments in the<br>case will be issued. |
| 130                                            | FUTURISTIC<br>ALLOYS<br>METALS<br>PRIVATE<br>LIMITED | &<br>HQRXEXLAPPLY00001786AM23 | Cobalt alloy solid scrap<br>nominally 61% Cobalt 9%<br>Chromium 28%<br>Molybdenum                                                                                                                                               | 09.09.2022     | <b>Closed.</b> The<br>applicant has been<br>non-responsive for<br>the reason asked for<br>making an<br>application for non-<br>restricted item and<br>the information.                                                |

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| 131 | BEIL<br>INFRASTRUCTURE LIMITED                           | HQRXEXLAPPLY00001809AM23 | Printed Circuit Boards<br>Shredded                                                          | 15.09.2022 | <b>Deferred.</b> The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited.<br><br>Further, firm has also been asked to provide letter received from customs in this regard if any objections raised by them. |
| 132 | SHANUS IMPEX                                             | HQRXEXLAPPLY00001901AM23 | MUSTARD SEED                                                                                | 29.09.2022 | <b>Closed.</b> The applicant has been non-responsive for the reason asked for making an application for non-restricted item and the information.                                                                                                                                         |
| 133 | VIRENDRA<br>HARIBHAI<br>PANSARA                          | HQRXEXLAPPLY00001920AM23 | Specification                                                                               | 06.10.2022 | <b>Deferred.</b> Firm has been asked to furnish certain documents & information which is awaited from the firm.                                                                                                                                                                          |
| 134 | PAPRSKY<br>SERVICES<br>PRIVATE<br>LIMITED                | HQRXEXLAPPLY00001977AM23 | PS-LOTO-HASP-TAGON,<br>SAFETY LOCKOUT<br>DEVICES                                            | 15.10.2022 | <b>Closed.</b> The applicant has been non-responsive for the reason asked for making an application for non-restricted item and the information.                                                                                                                                         |
| 135 | INDIRA GANDHI<br>ZOOLOGICAL<br>PARK<br>VISAKHAPATNA<br>M | HQRXEXLAPPLY00002108AM23 | Painted Storks (Mycteria<br>leucocephala)<br><br>Lesser Adjutant<br>(Leptoptilos javanicus) | 14.11.2022 | <b>Deferred.</b> Firm has been asked to furnish certain documents & information which is awaited from the                                                                                                                                                                                |

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|                                    |                                                          |                          |                                                                                                                                                    |            | firm.                                                                                                                                                 |
| 136                                | CHENNAI<br>PHARMA                                        | HQRXEXLAPPLY00002178AM23 | Atorvastatin Calcium<br>Micronized – USP,<br>Alendronate Sodium<br>, Carbimazole,<br>Candisartan Cilexetil<br>USP, Loperamide<br>Hydrochloride USP | 10.12.2022 | <b>Closed.</b> The applicant has been non-responsive for the reason asked for making an application for non-restricted item and the information.      |
| 137                                | Shashi Minerals                                          | HQRXEXLAPPLY00002229AM23 | Garnet abrasive non<br>beach minerals                                                                                                              | 20.12.2022 | <b>Deferred.</b> As directed by Chairman, EFC, application has been forwarded to Ministry of Mines for their comments                                 |
| 138                                | ANP TRADE LLP                                            | HQRXEXLAPPLY00002228AM23 | Potassium chloride                                                                                                                                 | 20.12.2022 | <b>Deferred.</b> The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited |
| 139                                | INDIRA GANDHI<br>ZOOLOGICAL<br>PARK<br>VISAKHAPATNA<br>M | HQRXEXLAPPLY00002304AM23 | Gharial (Gavialis<br>gangeticus)                                                                                                                   | 09.01.2023 | <b>Deferred.</b> Firm has been asked to furnish certain documents & information which is awaited from the firm.                                       |
| <b>Raw Human Hair Applications</b> |                                                          |                          |                                                                                                                                                    |            |                                                                                                                                                       |
| 140                                | PAV EXPORTS                                              | HQRXEXLAPPLY00000490AM23 | UNPROCESSED<br>ASSORTED HUMAN HAIR                                                                                                                 | 14.07.2022 | <b>Deferred.</b> The Matter has been taken up with customs authority. Chairman, EFC has desired to call the applicant for Personal hearing.           |
| 141                                | SREE VIKASH<br>HAIR<br>ENTERPRISES                       | HQRXEXLAPPLY00001614AM23 | 100% UNPROCESSED<br>HUMAN HAIR<br>(UNWASHED) GRADE-B-<br>(HUMAN HAIR<br>UNWORKED, WHETHER<br>OF NOT WASHED OF<br>SCOURED)                          | 24.08.2022 | <b>Rejected.</b> The firm is non-responsive for furnishing the relevant documents.                                                                    |

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| 142 | LGW INDUSTRIES LIMITED     | HQRXEXLAPPLY00001758AM23 | Human Hair unworked whether or not washed or scoured : waste of human hair | 05.09.2022 | <b>Rejected.</b> The firm is non-responsive for furnishing the relevant documents.                                                                                                                          |
| 143 | AM HAIR PRIVATE LIMITED    | HQRXEXLAPPLY00002116AM23 | 100% INDIAN HUMAN HAIR UNWASHED (UNPROCESSED)                              | 17.11.2022 | <b>Rejected.</b> The firm is non-responsive for furnishing the relevant documents.                                                                                                                          |
| 144 | S K HABIB HAIR ENTERPRISE  | HQRXEXLAPPLY00002118AM23 | 100% INDIAN HUMAN HAIR UNWASHED (UNPROCESSED)                              | 17.11.2022 | <b>Deferred.</b> The matter has been taken up on e-file.                                                                                                                                                    |
| 145 | BANDANA SAHANI             | HQRXEXLAPPLY00002202AM23 | WASTE OF HUMAN HAIR                                                        | 15.12.2022 | <b>Deferred.</b> Documents found deficient. Necessary documents/ information from the firm are still awaited.                                                                                               |
| 146 | M.D.ENTERPRISE             | HQRXEXLAPPLY00002231AM23 | HUMAN HAIR                                                                 | 20.12.2022 | <b>Deferred.</b> Firm has been asked to furnish certain documents & information which is awaited from the firm.                                                                                             |
| 147 | GNL EXPRESS                | HQRXEXLAPPLY00002222AM23 | UNPROCESSED INDIAN HUMAN HAIR                                              | 17.12.2022 | <b>Deferred.</b> Firm has been asked to furnish certain documents & information which is awaited from the firm.                                                                                             |
| 148 | MAHESH HUMAN HAIR BUSINESS | HQRXEXLAPPLY00002223AM23 | UNWASHED                                                                   | 17.12.2022 | <b>Deferred.</b> Firm has been asked to furnish certain documents & information which is awaited from the firm.                                                                                             |
| 149 | THAI ENTERPRISES           | HQRXEXLAPPLY00002291AM23 | Human Hair Unworked                                                        | 05.01.2023 | <b>Approved</b> on the basis of documents submitted with the application of human hair. The Committee has decided to issue Export license to M.s THAI ENTERPRISES for export of 1000 Kgs of raw human hair. |



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| 150 | WESTERN TRADERS                                | HQRXEXLAPPLY00002268AM23 | HUMAN HAIR BALL                                       | 31.12.2023 | <b>Deferred.</b> The matter has been taken up on e-file.                                                        |
| 151 | SIDDHANT ENTERPRISES                           | HQRXEXLAPPLY00002299AM23 | 100% HUMAN HAIR UNWORKED                              | 06.01.2023 | <b>Deferred.</b> The matter has been taken up on e-file.                                                        |
| 152 | SUJATA ENTERPRISE                              | HQRXEXLAPPLY00002309AM23 | HUMAN HAIR                                            | 10.01.2023 | <b>Deferred.</b> Firm has been asked to furnish certain documents & information which is awaited from the firm. |
| 153 | SRI UDAY BHASKAR INDIAN HAIRS                  | HQRXEXLAPPLY00002312AM23 | 100% HUMAN HAIR UNWORKED ( GRADE-B, GOLI )            | 10.01.2023 | <b>Deferred.</b> The matter has been taken up on e-file.                                                        |
| 154 | SHEELU EXPORTS                                 | HQRXEXLAPPLY00002319AM23 | HUMAN HAIR UNWORKD RAW                                | 11.01.2023 | <b>Deferred.</b> The matter has been taken up on e-file.                                                        |
| 155 | EXPOIND PRODUCT SERVICE & PRIVATE LIMITED      | HQRXEXLAPPLY00002342AM23 | WASTE OF HUMAN HAIR                                   | 16.01.2023 | <b>Deferred.</b> The matter has been taken up on e-file.                                                        |
| 156 | SRIJAN HUMAN HAIR                              | HQRXEXLAPPLY00002349AM23 | UNPROCESSED HUMAN HAIR UNWASHED                       | 17.01.2023 | <b>Deferred.</b> Firm has been asked to furnish certain documents & information which is awaited from the firm. |
| 157 | FIFTEEN ISLAND AQUA EXIM (OPC) PRIVATE LIMITED | HQRXEXLAPPLY00002371AM23 | UN PROCESSED & UNWORKED HUMAN HAIR                    | 23.01.2023 | <b>Deferred.</b> Firm has been asked to furnish certain documents & information which is awaited from the firm. |
| 158 | SIMRAN HAIR TRADERS                            | HQRXEXLAPPLY00002421AM23 | 100% Unprocessed Indian Human Hair (Unwashed) Grade B | 05.02.2023 | <b>Deferred.</b> The matter has been taken up on e-file.                                                        |
| 159 | KARTHICK ENTERPRISES                           | HQRXEXLAPPLY00002437AM23 | 100% HUMAN HAIR UNWORKED ( GRADE-B, GOLI)             | 09.02.2023 | <b>Deferred.</b> The matter has been taken up on e-file.                                                        |

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| 160 | RAMYA ENTERPRISES                      | HQRXEXLAPPLY00002435AM23 | HUMAN WASTE HAIR UNWORKED                     | 09.02.2023 | <b>Deferred.</b> Firm has been asked to furnish certain documents & information which is awaited from the firm. |
| 161 | L.G. ENTERPRISE                        | HQRXEXLAPPLY00002443AM23 | UNWASHED HUMAN HAIR                           | 09.02.2023 | <b>Deferred.</b> The matter has been taken up on e-file.                                                        |
| 162 | ALAM ENTERPRISE                        | HQRXEXLAPPLY00002440AM23 | 100% UNPROCESSED & UNWORKED HUMAN HAIR(WASTE) | 09.02.2023 | <b>Deferred.</b> The matter has been taken up on e-file.                                                        |
| 163 | DULAL -SIBU HUMAN HAIR PRIVATE LIMITED | HQRXEXLAPPLY00002426AM23 | UNWASHED HUMAN HAIR                           | 07.02.2023 | <b>Deferred.</b> The matter has been taken up on e-file.                                                        |
| 164 | BISIX INDUSTRIES PRIVATE LIMITED       | HQRXEXLAPPLY00002458AM23 | HUMAN HAIR                                    | 14.02.2023 | <b>Deferred.</b> The matter has been taken up on e-file.                                                        |
| 165 | PRAJWAL ENTERPRISES                    | HQRXEXLAPPLY00002450AM23 | HUMAN WASTE HAIR UNWORKED                     | 10.02.2023 | <b>Deferred.</b> Firm has been asked to furnish certain documents & information which is awaited from the firm. |

**Note:**

(i) **Deferred cases:** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies, requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm.

(ii) **Approved cases: Cases which got approved by EFC** are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as **Approved post-facto** imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency (ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

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